

(c) the reaction of the Government thereto; and

(d) the remedial steps proposed/being taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO) : (a) Yes, Sir.

(b) India ranked 135th out of 173 countries in terms of Human Development Index (HDI).

(c) Human Development Index (HDI) is an attempt by United Nations Development Programme (UNDP) to evolve a single index combining some of the diverse indicators of social development like life expectancy, education and per capita GDP.

(d) The Eighth Five Year Plan recognises human development as a core of all developmental efforts and as the ultimate goal. It is towards this that employment generation, population control, literacy, education, health, drinking water, provision of adequate food and basic infrastructure have been accorded top priority in the Plan.

Rebate on Khadi

*1539. SHRI SYED SHAHABUDDIN: Will the PRIME MINISTER be pleased to state:

(a) whether rebate on the sale of Khadi has not been reimbursed by the Khadi and Village Industries Commission to the Khadi producing institutions for a number of years;

(b) if so, the amount due upto June 30, 1994;

(c) the reasons for the delay; and

(d) the total amount of loan sanctioned by the Commission to the Khadi institutions during 1992-93 and 1993-94 and envisaged for 1994-95?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM) : (a) and (b). KVIC has stated that rebate claims upto the end of December 1993 have been cleared. As such arrears at present are only from January, 1994 and not for a number of years. It is estimated that the amount due for the period from January to till the end of June, 1994 would be about Rs.16 crores.

(c) Due to steep rise in the prices of raw materials, especially cotton prices, the cost of production and thereby the rebate on khadi has increased. The budget provision could not match this unanticipated increase in the rebate claims. Hence, the slight delay in reimbursement of khadi rebate.

(d) The Central Government release funds to KVIC by way of loans and grants for the development of KVI sector in the country. KVIC, in turn, disburses them to various State/UT KVI Boards and directly aided institutions. The loans released by the Government during 1992-93 and 1993-94 and the Budget Estimates (B.E.) for 1994-95 are as follows:-

Year	Loans released . (Rs. in crores)	
Khadi	V.I	
1992-93(Actual)	35.00	58.00
1993-94(Actual)	35.00	55.00
1994-95(B.E.)	35.00	50.00